

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

C.P.No.111/2001 in
O.A.No.579/95

Dated this Tuesday the 11th Day of December, 2001.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman
Hon'ble Smt. Shanta Shastry, Member (A).

P.R. Palekar and 31 others. Applicants.
(By Advocate Shri J.M. Tanpure)

VERSUS

1. Shri B.N. Som,
Secretary to the Govt. of India,
Ministry of Communication,
Dak Bhavan, Sansad Marg,
New Delhi-110001 and also
Director General of Posts,
Dak Bhavan, Sansad Marg,
New Delhi - 110 001.
2. Mr. Purushottam Sakharam Deshmukh,
Senior Supdt. of Post Offices,
Pune City East Dn.,
Pune - 411 037.
3. Mr. Sidrappa Mallappa Kalshetti,
Senior Supdt. of Post Offices,
Pune City West Dn.,
Pune - 411 030. Contemnors.

(By Advocate Ms. H.P. Shah)

ORDER (ORAL)
{ Per : Justice Birendra Dikshit, Vice Chairman }

Learned Counsel for the Respondents states that Order stands implemented except in respect of 3 or 4 applicants. The reason for non-compliance stated is that, the claimants did not turn up to collect the money though all other formalities on the part of respondents are complete. Learned Counsel for applicant also accepts this position and states that applicants do not want to press the Contempt Petition under said circumstances.

B. Srinivas

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Considering the circumstances of the case in which even notices have not been issued, we do not consider it necessary to proceed with the case. We dismiss the Contempt Petition as withdrawn.

No costs.

K. A. S.

(Smt. Shanta Shastray)
Member (A)

B. D. D.

(Birendra Dikshit)
Vice Chairman.

H.

order/Judgement despatched
to Applicant/Respondent(s)
on 31.1.2002

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